

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal No.146/2017

IN THE MATTER OF:

Rakatanga Tour (P) Limited

.. PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION :

Under Section 252

Order delivered on 22.1.2018

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner/Applicant

**: Mr. Anuj Verma, Advocate
Mr. Anuj Kumar, Advocate**

For the Respondents

:

For the Intervener

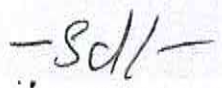
**: Ms. Easha Kadian, Standing Counsel
Income tax Department.**

ORDER

Learned Counsel for the petitioner is present. None appears for the ROC or Income tax Department.

There seems to be an error in listing the matter today as the previous order shows 25.1.2018 as the date of hearing.

Post the matter on 25.1.2018.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
22.1.2018